

### **Audit of Public sector Banks and Financial institutions**

2567. SHRI ANADI CHARAN DAS: Will the Minister of FINANCE be pleased to state:-

(a) whether there is any demand for entrusting the audit of accounts of public sector banks and other financial institution like U. T. I., LIC, etc. to the Comptroller and Auditor general of India;

(b) if so, the reaction of the Government thereto;

(c) whether the Government have sought the suggestions of the C& AG on this subject;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) and (b). Demands have been made from time to time for entrusting the Comptroller & Auditor General of India with the audit of public sector banks and financial institutions. The question has been examined in the past in consultation with Reserve Bank of India. Keeping in view, the commercial nature of operations of these institutions and the need for a proper mix of autonomy and accountability in public sector banks / financial institutions, Government and Reserve Bank of India do not consider it necessary to entrust audit of these organisations to the Comptroller and Auditor General of India.

(c) to (e). The Comptroller and Auditor General of India had suggested in May, 1992 that the audit of public sector financial institutions including nationalised banks be

brought under their purview.

### **Development of National Highways in Assam**

2568. SHRI PROBIN DEKA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of the projects sent by the Government of Assam for the development and improvement of National Highways in the State during the year 1993-94 and Eighth Five Year Plan; and

(b) the details of the projects sanctioned / being sanctioned by the Union Government and the funds provided therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). 21 projects aggregating to Rs. 24.58 crores were received from the Government of Assam for development and improvement of National Highways in the State for the Eighth Plan, which includes the year 1993-94 also. Out of these, 18 projects aggregating to Rs. 14.03 crores have been sanctioned so far.

During 1992-93, an amount of Rs. 12.75 crores has been allocated which includes expenditure on going works. The allocation for 1993-94 will be known only after Demand for Grants are voted by Parliament.

### **World Bank Assistance for Agricultural Sector**

2569. SHRI VIJAY NAVAL PATIL  
SHRI RABI RAY

Will the Minister of FINANCE be pleased to state: